

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3393
ANSWERED ON:14.12.2011
MINORITY STATUS TO EDUCATIONAL INSTITUTIONS
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of educational institutions granted minority status during the last three years and the current year, State-wise and year-wise;
- (b) whether any specific guidelines to determine minority status exist; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) Information regarding recognition of the minority status of educational institutions by states, is not maintained centrally. The National Commission for Minority Educational Institutions (NCMEI) is also empowered under section 11(f) of NCMEI Act, 2004, (2 of 2005), to decide all questions relating to minority status of an educational institution and declare its status as such. The State-wise and year-wise details of the number of educational institutions granted minority status during the last three years and the current year upto 31.10.2011, by the NCMEI, is at Annexure.

(b) & (c) NCMEI has prescribed indicia for grant of minority status to an educational institution which envisage inter-alia, that the institution has been established by member/members of the religious minorities for the benefit of the minorities and is administered by the minorities.